

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. C.P.(IB)-1019/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: RMOL Engineering and Offshore Limited

V/s.

Avocado Realty Private Limited

**Appearance:**

**For the Petitioner:** Adv. Akhil Sarathy (VC) i/b Thudur Law

**For the Respondent:** Adv. Mily Ghoshal a/w Adv. Sophia Hussain

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Clarification was sought. Parties undertook to file clarification by way of additional affidavit within a week. List on **24.04.2024** under category for clarification.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)